

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-6/99/747/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati the rd 23 January, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJKA/453/2022 dtd. 18.01.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 27.01.2023 till the morning of 30.01.2023**. Further, the next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-6/99/748/dated , 23-01-2023

Copy to.

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)